

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.54 of 1994

Thursday this the 13th day of January, 1994.

CORAM

The Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman.

The Hon'ble Mr. P. V. Venkatakrishnan, Administrative Member

T. P. Kelappan,  
Divisional Personnel Officer,  
Southern Railway,  
Palghat.

....Applicant

(By Advocate Mr. P. Sivan Pillai)

vs.

1. The General Manager,  
Southern Railway, Madras.3.
2. The Divisional Railway Manager,  
Southern Railway, Palghat.
3. Kum: Aruna Nayar,  
Workshop Personnel Officer,  
C/o The Divisional Railway Manager  
Southern Railway, Palghat.
4. A. V. Gnana Singh,  
Sr. Personnel Officer,  
Zonal Training School  
Southern Railway,  
Tiruchirapalli.
5. The Chief Personnel Officer,  
Southern Railway, Madras.3. ....Respondents

(By Advocate Mr. Mathew J Nedumpara)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN.

Applicant, a Divisional Personnel Officer,  
Southern Railway, Palghat Division challenges an  
order transferring him from Palghat to Tiruchirapalli.  
According to him the transfer amounts to a punishment  
and casts stigma on him.

2. Standing Counsel for the Railways submits  
that the transfer is made only in public interest

and submits that there is no stigma attached to it. We record the submission. However, applicant submits that he has no objection in carrying out the transfer and that what hurt him was the expedition with which he was bundled out.

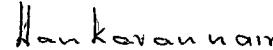
3. In view of the statement made by the Standing Counsel, we do not think it necessary to go into the contentions. We understand the order of transfer as an order that casts no stigma.

4. Applicant will be permitted to hand over charge and avail of joining time. To this course also Standing Counsel has no objection.

5. Application is disposed of as aforesaid.  
No costs.

Dated the 13th day of January, 1994.

  
P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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